

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4784

ANSWERED ON:22.04.2015

SCHOOL UNIFORMS TO STUDENTS

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing any scheme for providing uniforms to students in schools of extremely backward areas/blocks;
- (b) if so, the details thereof, State-wise along with the funds allocated under the scheme during the last three years and the current year for the above purpose;
- (c) whether the Government of Maharashtra had sent any proposal for the year 2014-15 and if so, whether the Government has approved the proposal;
- (d) if not, the reasons therefor; and
- (e) the time by which the proposal is likely to be approved?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 became operative with effect from 01.04.2010 and Sarva Shiksha Abhiyan (SSA) norms have been revised in accordance with the provisions of the RTE, Act. The revised SSA norms provide for 2 Sets of uniforms to children from the deprived community viz all girls, SC, ST and BPL boys, @ Rs. 400 per head. The details of State- wise funds allocated during last three years are at Annexure -1.

(c) to (e): During 2014-15, an outlay of Rs. 16386.53 lakh was sanctioned for uniforms for SSA, Maharashtra.